

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3923
TO BE ANSWERED ON 28.03.2022**

OCCUPATIONAL INJURIES AND DISEASES

3923. SHRI NABA KUMAR SARANIA:

DR. HEENA GAVIT:

SHRI RAJENDRA DHEDYA GAVIT:

DR. SUJAY RADHAKRISHNA VIKHE PATIL:

SHRI UNMESH BHAIYYASAHEB PATIL:

DR. SHRIKANT EKNATH SHINDE:

DR. KRISHNA PAL SINGH YADAV:

SHRIMATI APARUPA PODDAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the measures taken to prevent the health hazardous diseases like silicosis, Tuberculosis, lungs related diseases in the mining, industries and other extracting industrial areas, along with the data on the hazardous deaths in the states of Assam, Odisha, Jharkhand, Meghalaya, Chhattisgarh, Gujarat, Maharashtra, Karnataka, Andhra Pradesh and Madhya Pradesh;**
- (b) the number of occupational injuries and diseases during the last two years and the current year, Statewise;**
- (c) the number of Occupational Safety and Health Committees that have been formulated till now and details thereof, State-wise;**
- (d) the reasons for the statistics published on occupation diseases and injuries that is limited to only a few sectors such as factories, mining, railways, docks and ports; and**
- (e) the plans, if any, to include other sectors such as plantations, constructions, service sector, etc. in its ambit?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): The Government of India has enacted the Factories Act, 1948 and the Mines Act, 1952 to ensure occupational safety, health

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and welfare of the workers employed in the factories and mines respectively. The provisions of the Factories Act, 1948 and the rules made thereunder are enforced by the respective State Governments/ UTs. Measures taken by Directorate General of Mines Safety (DGMS) under the Ministry of Labour & Employment to prevent silicosis and other dust related diseases to the persons employed at the mines are as follows:

- Wet drilling**
- Periodic monitoring of dust levels at workplace.**
- Personal Dust Exposure profile using Personal Dust Samplers.**
- Use of Dust mask and Dust respirator as Personal Protective Equipment.**
- Initial Medical Examination before employment and Periodical Medical Examinations of persons employed in mines at an interval of 5 years.**
- Occupational health survey.**
- Regular Awareness Campaign among the mine owners and mine workers regarding causes and prevention of Silicosis and other dust related diseases.**

Details of State-wise number of fatal injuries in factories registered under the Factories Act, 1948, as collected from the Chief Inspectors of Factories/ Director Industrial Safety & Health (DISH) of States/UTs for the year 2019 and 2020 including hazardous deaths in the country including states of Assam, Odisha, Jharkhand, Meghalaya, Chhattisgarh, Gujarat, Maharashtra, Karnataka, Andhra Pradesh and Madhya Pradesh are enclosed as Annexure I.

(b): Details of State-wise number of non-fatal injuries in factories registered under the Factories Act, 1948 and the number of occupational diseases in the last two years in factories registered under the said Act are given at Annexure II and Annexure III. In the year 2021, 02 cases of silicosis were detected in Kerala and 04 cases of silicosis were detected in Andhra Pradesh.

(c): The Factories Act, 1948 provides for 'Workers' participation in safety management' under Section 41 G which provides for safety committee in factories. Further, the State-wise, details of safety committees constituted in factories registered under the Factories Act, 1948, as collected from the Chief Inspectors of Factories/ Director Industrial Safety & Health (DISH) of States/UTs for the year 2019 and 2020 are enclosed as Annexure-IV.

A Committee under Section 12 of the Mines Act, 1952 is constituted from time to time consisting of Chief Inspector of Mines, representative of miners, owners of mines and qualified mining engineers. The Committee considers several issues viz. making rules and regulations, enquires into accidents, occupational safety and related issues and make necessary recommendation to the Central Government. Also, Medical Board is constituted under Rule 29 K of the Mines Rules, 1955 from time to time for the purpose of medical re-examination on appeal.

(d) & (e): Details of occupational diseases and injuries in factories registered under the Factories Act, 1948 are collected by Directorate General of Factory Advice Service and Labour Institutes from Chief Inspector of Factories (CIFs)/ Directorate of Industrial Safety and Health (DISH).

Similarly, data on the diseases notified under Section 25(1) of the Mines Act, 1952 as diseases connected with the mining operations are compiled by Directorate General of Mines Safety.

The Government has enacted the Occupational Safety, Health and Working Conditions Code, 2020 covering establishments of any industry, trade, business, manufacturing or occupation; building and other construction work or plantation; factory; and mine subject to conditions prescribed therein. The Code provides for notice to the appropriate Government in case of an accident in an establishment and any diseases to worker therein.

**ANNEXURE REFERED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED
QUESTION NO. 3923 FOR 28.03.2022 REG OCCUPATIONAL INJURIES AND DISEASES.**

State/UT-wise details of Fatal Injuries in registered factories (2019 – 2020)

Sl.	State/UT	2019	2020
1	Andaman and Nicobar Islands	#	#
2	Andhra Pradesh	72	66
3	Arunachal Pradesh	#	#
4	Assam	4	10
5	Bihar	8	12
6	Chandigarh	#	#
7	Chhattisgarh	86	84
8	DD & DNH	9	5
9	Delhi	6	9
10	Goa	3	6
11	Gujarat	216	212
12	Haryana	26	35
13	Himachal Pradesh	9	8
14	Jammu and Kashmir	2	2
15	Jharkhand	21	16
16	Karnataka	69	45
17	Kerala	29	14
18	Lakshadweep	*	*
19	Madhya Pradesh	44	26
20	Maharashtra	145	154
21	Manipur	#	#
22	Meghalaya	1	1
23	Mizoram	#	#
24	Nagaland	#	#
25	Odisha	32	47
26	Puducherry	5	1
27	Punjab	64	28
28	Rajasthan	32	23
29	Sikkim	*	*
30	Tamil Nadu	122	114
31	Telangana	56	51
32	Tripura	#	#
33	Uttar Pradesh	46	66
34	Uttarakhand	20	15
35	West Bengal	#	#
Total		1127	1050

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

N.B.: (i) *: There are no registered factories in this State/UT.
(ii) #:Data not available/not reported by the CIF/NIL Data

**ANNEXURE REFERED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED
QUESTION NO. 3923 FOR 28.03.2022 REG OCCUPATIONAL INJURIES AND DISEASES**

State/UT-wise details of Non-Fatal Injuries in registered factories (2019 – 2020)

Sl.	State/UT	2019	2020
1	Andaman and Nicobar Islands	43	57
2	Andhra Pradesh	154	62
3	Arunachal Pradesh	#	#
4	Assam	21	19
5	Bihar	52	22
6	Chandigarh	1	#
7	Chhattisgarh	65	117
8	DD & DNH	49	29
9	Delhi	23	4
10	Goa	26	32
11	Gujarat	718	560
12	Haryana	47	33
13	Himachal Pradesh	23	18
14	Jammu and Kashmir	5	1
15	Jharkhand	42	38
16	Karnataka	414	215
17	Kerala	122	79
18	Lakshadweep	*	*
19	Madhya Pradesh	299	242
20	Maharashtra	1089	778
21	Manipur	#	#
22	Meghalaya	2	3
23	Mizoram	#	#
24	Nagaland	#	#
25	Odisha	40	48
26	Puducherry	32	26
27	Punjab	83	40
28	Rajasthan	188	81
29	Sikkim	*	*
30	Tamil Nadu	206	120
31	Telangana	57	98
32	Tripura	#	#
33	Uttar Pradesh	79	69
34	Uttarakhand	47	41
35	West Bengal	#	#
Total		3927	2832

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of states/UTs.

Note: (i) * : There are no registered factories in this state/UT.
(ii) # : Data not available/not reported by the CIF/NIL Data

**ANNEXURE REFERED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED
QUESTION NO. 3923 FOR 28.03.2022 REG OCCUPATIONAL INJURIES AND DISEASES**

State/UT-wise details of Occupational Diseases reported in registered factories (2019 -2020)

Sl.	State	Occupational Diseases	2019	2020
1	Andaman and Nicobar Islands	-	NIL	NIL
2	Andhra Pradesh	-	NIL	NIL
3	Arunachal Pradesh	-	NIL	NIL
4	Assam	-	NIL	NIL
5	Bihar	-	NIL	NIL
6	Chandigarh	-	NIL	NIL
7	Chhattisgarh	-	NIL	NIL
8	DD & DNH	-	NIL	NIL
9	Delhi	-	NIL	NIL
10	Goa	-	NIL	NIL
11	Gujarat	Noise Induced Hearing Loss	10	6
		Silicosis	NIL	10
12	Haryana	Silicosis	240	34
13	Himachal Pradesh	-	NIL	NIL
14	Jammu & Kashmir	-	NIL	NIL
15	Jharkhand	-	NIL	NIL
16	Karnataka	-	NIL	NIL
17	Kerala	-	NIL	NIL
18	Lakshadweep	-	*	*
19	Madhya Pradesh	-	NIL	NIL
20	Maharashtra	Irritant Contact Dermatitis	3	NIL
21	Manipur	-	NIL	NIL
22	Meghalaya	-	NIL	NIL
23	Mizoram	-	NIL	NIL
24	Nagaland	-	NIL	NIL
25	Odisha	-	NIL	NIL
26	Puducherry	-	NIL	NIL
27	Punjab	-	NIL	NIL
28	Rajasthan	-	NIL	NIL
29	Sikkim	-	*	*
30	Tamil Nadu	-	NIL	NIL
31	Telangana	-	NIL	NIL
32	Tripura	-	NIL	NIL
33	Uttar Pradesh	-	NIL	NIL
34	Uttarakhand	-	NIL	NIL
35	West Bengal	-	NA	NA
Total			253	50

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

Note: (i) *: There are no registered factories in this State/UT.
(ii) NA: Data not reported by the CIF.

ANNEXURE REFERED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3923 FOR 28.03.2022 REG OCCUPATIONAL INJURIES AND DISEASES

State/UT-wise details of Safety Committee in registered factories (2019 - 2020)

Sl.	State/UT	2019		2020	
		No. of factories Requiring Safety Committee	No. of factories Having Safety Committee	No. of factories Requiring Safety Committee	No. of factories Having Safety Committee
1	Andaman and Nicobar Islands	NIL	NIL	NIL	NIL
2	Andhra Pradesh	1355	1072	1381	1098
3	Arunachal Pradesh	1	NIL	3	1
4	Assam	128	128	120	120
5	Bihar	NIL	NIL	97	NIL
6	Chandigarh	NIL	NIL	NIL	NIL
7	Chhattisgarh	494	428	533	478
8	DD & DNH	67	86	67	86
9	Delhi	186	NR	186	NR
10	Goa	359	343	299	223
11	Gujarat	5478	5478	6564	6587
12	Haryana	1083	977	1037	943
13	Himachal Pradesh	371	371	371	371
14	Jammu and Kashmir	1	1	3	3
15	Jharkhand	200	172	199	175
16	Karnataka	1663	1461	1550	1356
17	Kerala	201	190	207	195
18	Lakshadweep	*	*	*	*
19	Madhya Pradesh	1518	1498	1629	1618
20	Maharashtra	2417	1959	2294	1919
21	Manipur	6	6	6	6
22	Meghalaya	90	20	91	21
23	Mizoram	NR	NIL	NR	NIL
24	Nagaland	NIL	NIL	NIL	NIL
25	Odisha	563	368	564	367
26	Puducherry	30	29	30	29
27	Punjab	482	442	501	461
28	Rajasthan	657	637	611	592
29	Sikkim	*	*	*	*
30	Tamil Nadu	2682	2485	3347	3179
31	Telangana	887	775	845	591
32	Tripura	10	1	10	1
33	Uttar Pradesh	5686	4118	4177	3369
34	Uttarakhand	680	650	680	651
35	West Bengal	NR	NR	NR	NR
Total		27295	23695	27402	24440

Data Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

N.B.: (i) *: There are no registered factories in this State/UT.
(ii) NR: Data not reported by the CIF.
